

**IN THE HIGH COURT OF BOMBAY AT GOA.**  
**(LD-VC-CW-261/2020)**

School Managing Committee  
Shri Shantadurga Shikshan Samiti  
Smt. Indira V. Bhat, Dhavlikar High  
School ...Petitioner

Vs

The Director of Education,  
Directorate of Education and anr. ...Respondents

Shri A. D. Bhobe, Advocate for the petitioner.  
Shri P. S. Lotlikar, Advocate for the respondent no.2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:6<sup>th</sup> November, 2020.**

PC.

The second respondent seeks further time. Post the matter on  
8.12.2020.

**DAMA SESHADRI NAIDU, J.**

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